

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:248

ANSWERED ON:11.08.2010

UN SANCTIONS ON IRAN

Das Gupta Shri Gurudas; Tarai Shri Bibhu Prasad

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the United Nations Security Council (UNSC) has imposed fresh sanctions against Iran over its nuclear programme;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether it is a fact that India's interest lies in strengthening relations with Iran and extending economic and trade ties especially in the energy sector; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) & (b): Yes, Sir. The UN Security Council imposed fresh sanctions on Iran over its nuclear programme vide resolution 1929 adopted on 9 June 2010. The resolution covers, inter alia, Iran's nuclear and ballistic missile activities, conventional arms transfers to and from Iran, Iran's shipping and banking sectors and entities related to Iranian Revolutionary Guards Corps (IRGC). The UN Security Council resolutions on Iran have been adopted under Chapter VII of the UN Charter and it is mandatory for all UN members to comply with their provisions.

(c) & (d): Government remains committed to maintaining and further strengthening bilateral relations with Iran, including economic and trade ties and in the energy sector. There have been regular high-level exchanges including consultations at ministerial level between India and Iran to discuss bilateral relations and important regional and global issues. Meetings of the Joint Commission and Joint Working Groups have been held to promote economic and commercial cooperation and cultural and educational ties. Interactions between academic and research institutions as also of Chambers of Commerce and Industry and commercial entities have been facilitated through meetings, seminars, visits and promotional events.